

और यह सुनिश्चित किया जाता है कि महिला रूप का चित्रण शालीन और कलात्मक हो और अच्छी सचि और शालीनता के सुस्थापित मानकों के अन्दर हो।

गुजरात में दूरदर्शन पर सुविधाओं का विस्तार

1915. श्री मीर्जा इशदिबेग : क्या सूचना और प्रसारण मंत्री यह बताते का क्या करेंगे कि :

(क) कितने राज्यों को दूरदर्शन के 10 किलोवाट शक्ति वाले केन्द्र उपलब्ध है ;

(ख) गुजरात को 10 किलोवाट शक्ति वाले केन्द्रों से वंचित रखने के क्या कारण हैं और राज्य को वह कब तक उपलब्ध करा दिया जायेगा ; और

(ग) क्या गुजरात में पी.आई.जे. केन्द्र को यूनेस्को ने पुरस्कार दिया है, अहमदाबाद को दो दिन चैनल की सुविधा उपलब्ध न कराये जाने के क्या कारण हैं तथा वहाँ पर इस सुविधा को कब तक उपलब्ध कराये जाने की संभावना है ?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री अजीत पांजा) : (क) 10 किलोवाट के दूरदर्शन ट्रांसमीटर इस समय सात राज्यों और 2 संघ शासित क्षेत्रों के 41 स्थानों पर कार्य कर रहे हैं।

(ख) गुजरात राज्य में 10 किलोवाट के तीन दूरदर्शन ट्रांसमीटर, अहमदाबाद, वाराणसी और राजकोट में एक-एक, पहले ही कार्य कर रहे हैं। इसके अलावा, दूरदर्शन की सातवीं योजना के अन्तर्गत भुज के 100 वाट के मौजूदा ट्रांसमीटर के बदले में 10 किलोवाट का दूरदर्शन ट्रांसमीटर स्थापित किया जाना है।

(ग) स्पेस एप्लीकेशन सेंटर, अहमदाबाद के स्टूडियो में निमित्त एक दूरदर्शन कार्यक्रम को यूनेस्को पुरस्कार दिया गया था।

दूरदर्शन की सातवीं योजना में द्वितीय चैनल सेवा केवल दिल्ली, मुम्बई, कलकत्ता और मद्रास के चार महानगरों में ही इन क्षेत्रों में जनसंख्या के सर्व-देशीय स्वरूप की बहुभाषीय आवश्यकताओं को ध्यान में रखते हुए उपलब्ध करने की परिकल्पना है।

Drinking Water and Sanitary Facilities at Punjab and Sind Bank Branch at Ahmedabad

1916. SHRI KALPNATH RAI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Regional Office and two branches of Punjab & Sind Bank in Ahmedabad have no drinking water and sanitary facilities for the last one year at their offices;

(b) whether it is also a fact that PSB have not paid water taxes for the last five years;

(c) if so, whether this is not creating a health hazard for the staff working in these offices; and

(d) what action the Government propose to take to restore these facilities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (d) Punjab & Sind Bank has advised that though water was disconnected on 31st December, 1986 it was restored subsequently in early March 1987. The bank has also advised that while taxes were paid in full for 1982-83, the bank had filed an application thereafter, against the double taxation policy of the Municipal committee, and an interim stay against recovery was granted to the bank subject to payment of 33 per cent of taxes for the year 1983-84. Taxes were

paid in time. Taxes for subsequent years have also been paid as per the judgement of the Judge, small causes courts.

Oceanographic Survey in Andhra Pradesh Coast

1917. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER be pleased to state:

(a) whether any oceanographic survey has been conducted in the Andhra Pradesh coast; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN):

(a) Yes, Sir. The National Institute of Oceanography (Goa), the Central Marine Fisheries Research Institute (Cochin), the Geological Survey of India, and the Oil & Natural Gas Commission have conducted surveys in the offshore areas of Andhra Pradesh for ocean development programmes.

(b) (i) The National Institute of Oceanography have undertaken cruises with *Gaveshani* and *Sagar Kanya* off Andhra Pradesh coast and carried out physical, chemical, biological, geological and geophysical studies. Surveys have also been conducted by them for placer deposits, erosion, sediments etc.

(ii) The Central Marine Fisheries Research Institute have surveyed the off shore areas of Andhra Pradesh with *Sagar Sampada* and located several new fishery grounds.

(iii) The Geological Survey of India have also carried out surveys in the offshore areas of Andhra Pradesh and located minerals like Zircon, Monazite, Ilmenite etc. in the shelf sediments within territorial waters.

(iv) The Oil & Natural Gas Commission have conducted surveys off Andhra Pradesh coast for the exploration of hydrocarbon. So far, 32 wells have been drilled, of which five wells have indicated the presence of oil and gas and two have indicated the presence of gas.

Amount sanctioned to Andhra Pradesh under Minimum Needs Programme

1918. SHRI GOPALA RAO RAO: Will the PRIME MINISTER be pleased to state the amount sanctioned to Andhra Pradesh to implement the schemes prepared under the Minimum Needs Programme (MNP) in 1985 and 1986 and the amount earmarked for the year 1987?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): The amount allocated in the State Plan of Andhra Pradesh to implement the schemes under the Minimum Needs Programme during the years 1985-86, 1986-87, and the amount earmarked for the year 1987-88 are; Rs. 9791 lakhs, Rs. 11244 lakhs, and Rs. 14064 lakhs respectively.

Per Capita Central Assistance to States

1919. SHRI NARAYAN KAR: Will the PRIME MINISTER be pleased to state what is the per capita Central assistance to the States of Madhya Pradesh, Uttar Pradesh, Maharashtra, Rajasthan, Gujarat, Haryana, West Bengal, Punjab and Kerala during the period 1980 to 1986; year wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): A statement is attached showing year-wise per capita Central assistance given to the States of Madhya Pradesh, Uttar Pradesh, Maharashtra, Rajasthan, Gujarat, Haryana, West Bengal, Punjab and Kerala during the period 1980-81 to 1985-86.